

## NOTICE

With reference to Notice dated 25.08.2020, the Advocates/Litigants who do not have the means or access to video conferencing facilities may mention the matters on following dates through the unit installed in Court Room as follows:

### PART-I

On 31<sup>st</sup> August 2020, 1<sup>st</sup>, 2<sup>nd</sup>, 7<sup>th</sup>, 8<sup>th</sup>, 9<sup>th</sup>, 14<sup>th</sup>, 15<sup>th</sup>, 16<sup>th</sup>, 21<sup>st</sup>, 22<sup>nd</sup> and 23<sup>rd</sup> September, 2020.

Sr. No.	Sitting	Matters	Court Room
1	The Hon'ble Shri Justice <b>M. S. SONAK</b> AND The Hon'ble Smt. Justice <b>M. S. JAWALKAR</b>	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Division Bench	Court Room No. I

### PART-II

On 3<sup>rd</sup>, 4<sup>th</sup>, 10<sup>th</sup>, 11<sup>th</sup>, 17<sup>th</sup>, 18<sup>th</sup>, 24<sup>th</sup> and 25<sup>th</sup> September, 2020.

Sr. No.	Sitting	Matters	Court Room
1	The Hon'ble Shri Justice <b>M. S. SONAK</b>  (Bench I)	Final hearing matters pertaining to : 1. Criminal Appeals 2. Appeals from Order	Court Room No. I
2	The Hon'ble Smt. Justice <b>M. S. JAWALKAR</b>  (Bench III)	1. Final hearing matters pertaining to MACT (First Appeals) : 2. Civil Revision Applications	Court Room No. II

### PART-III

On 31<sup>st</sup> August, 2020 to 04<sup>th</sup> September, 2020

and

7<sup>th</sup> to 11<sup>th</sup>, 14<sup>th</sup> to 18<sup>th</sup>, 21<sup>st</sup> to 25<sup>th</sup> September, 2020.

Sr. No.	Sitting	Matters	Court Room
1	The Hon'ble Shri Justice <b>DAMA SESHADRI NAIDU</b>  (Bench II)	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Single Bench. (except the matters assigned to other Single Bench)	Court Room No. III

### PART-IV

On 28<sup>th</sup>, 29<sup>th</sup> and 30<sup>th</sup> September, 2020.

Sr. No.	Sitting	Matters	Court Room
1	The Hon'ble Shri Justice <b>M. S. SONAK</b> AND The Hon'ble Shri Justice <b>DAMA SESHADRI NAIDU</b>	1. Admission of Civil and Criminal matters and applications therein, pertaining to Division Bench.  2. Tax Appeals.	Court Room No. I
2	The Hon'ble Smt. Justice <b>M. S. JAWALKAR</b>	1. Final hearing matters pertaining to MACT (First Appeals) : 2. Civil Revision Applications	Court Room No. II

By Order

**High Court of Bombay at Goa,  
Panaji Goa  
Date: 29.08.2020**

**Sd/-  
( Kiran A. Bagi )  
Registrar (Judicial)**